

In terms of the projections of the last baseline survey on technical textiles submitted in 2015, the market size in India for the year 2017-18 is projected as ₹1,16,217 crore. Although, there is no projection in the last baseline study with regard to the projections for the 2020-21, taking into account the current trend of growth and the various initiatives of the Government, the domestic market size of the technical textiles is expected to cross ₹2 lakh crores by the year 2020-21.

Monitoring of schemes for Scheduled Tribes

†2857. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has been able to develop a mechanism to monitor such schemes being run for Scheduled Tribes; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) and (b) Ministry of Tribal Affairs (MoTA) has developed online portals for management and monitoring of its schemes related to NGO Grants, Scholarship, Forest Rights Acts, Tribal Research Institutes. Through Direct Benefit Transfer (DBT) Management Information System (MIS), MoTA with web address <https://dbttribal.gov.in/> is monitoring benefit transfer to Scheduled Tribe (ST) beneficiaries in the following schemes:

1. Post-Matric Scholarship Scheme For ST Students
2. Pre-Matric Scholarship Scheme For ST Student
3. Top Class Education For ST Students
4. National Fellowship for ST Students
5. National Overseas Scholarship Scheme
6. Scheme of Grant in Aid to Voluntary Organizations working for welfare of STs
7. Scheme of Development of Particularly Vulnerable Tribal Groups
8. Institutional Support for Development and Marketing of Tribal Product

†Original notice of the question was received in Hindi.

Further, during January, 2017, Ministry of Tribal Affairs (MoTA) has been given mandate for monitoring of Tribal Sub-Plan funds based on the framework and mechanism designed by NITI Aayog. Accordingly, an online monitoring system has been put in place with web address <http://stcmis.gov.in>. The framework envisages monitoring of expenditure *vis-a-vis* allocations of Tribal Sub-Plan (TSP)/Scheduled Tribe Component (STC) funds under various schemes of Central Ministries/Departments.

MoTA has also adopted mechanism of Project Appraisal Committee (PAC) for appraisal, approval and review of projects sanctioned under the scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' 'Development of Particularly Vulnerable Tribal Groups (PVTGs)' and under Grants under Article 275(1) of the Constitution of India. The Committee is headed by Secretary (Tribal Affairs) with representatives of State Governments, Financial Advisor, NITI Aayog, etc. During PAC meetings, Ministry emphasizes the need for adherence to the provisions of Tribal Sub-Plan Guidelines by the States. Further, State Tribal Welfare Department have been persuaded through letters to Chief Secretary/Principal Secretary (Tribal Development Departments)/discussions in the meetings for -

- (i) Declaring Tribal Development Department as the nodal Department to lead the process of tribal development.
- (ii) Constitution of Executive Committee as stipulated in the TSP Guidelines to ensure proper planning, coordination and convergence with the State Governments Departments.
- (iii) Address gaps and deficit to mitigate inter-habitation variance/inequalities in the socio-economic status of tribals as compared to other social groups.
- (iv) Allocation of TSP funds as per norms stipulated in the TSP Guidelines.
- (v) Monitoring of TSP in the manner it has been stipulated in the Guidelines.

Implementation of Van Dhan Vikas Kendras scheme

2858. SHRI T.G. VENKATESH: Will the Minister of TRIBAL AFFAIRS be pleased to state: